

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 21866/2015

SHANTILAL

Petitioner(s)

VERSUS

SANGEETA BASER .

Respondent(s)

Date : 19-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Madhurima Tatia, AOR

For Respondent(s)

Ms. Pratibha Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel for the respondent Nos.1 to 7 have failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent Nos. 9 to 14 but no one has entered appearance on their behalf.

Respondent No. 8 has been deleted vide order dated 31.3.2016 of the Hon'ble Judge in Chambers. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar